

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 300 of 2018

Levni Kindo **Appellant**
 Versus
The State of Jharkhand and others **Respondents**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Arshad Hussain, Advocate
For the Respondents : Mr. Jayant Franklin Toppo, S.C.-VII

Oral Order

07 / Dated: 24.06.2020

Let the Circular dated 29.06.1988 be brought on record by the State
counsel.

Put up this case on 30.06.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/A.K.Tiwari